

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.233 – IA/334(AHM)2022
Item No.234 – IA/742(AHM)2022
Item No.235 – IA/843(AHM)2022
In
CP(IB) 473 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVM Cera Pvt Ltd

.....Applicant

V/s

Gangotri Glazed Tiles Pvt Ltd

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

:Ms. Hirva Dave, Ld. Adv. a. w. Mr. Jaimin R Dave, Ld. Adv., Ms. Noopur K Dalal, Ld. Adv.

For the Respondent

:Mr. Parth Shah, Ld. Adv.

ORDER

IA/334(AHM)2022, IA/742(AHM)2022 & IA/843(AHM)2022

IA/334(AHM)2022

Learned Counsel, Ms. Hirva Dave appears for the Applicant.

Learned Counsel, Mr. Parth Shah appears for the Respondent.

Liquidator is not a party in this matter.

Learned Counsel for the Applicant stated to make Liquidator as the party, hence, the matter stands adjourned.

List for hearing on 13.10.2023.

IA/742(AHM)2022

Learned Counsel, Ms. Noopur K Dalal appears for the Applicant.

Liquidator is not a party in this matter.

Learned Counsel for the Applicant stated to make Liquidator as the party, hence, the matter stands adjourned.

List for hearing on 13.10.2023.

IA/843(AHM)2022

Learned Counsel, Ms. Hirva Dave a.w. Learned Counsel, Mr. Jaimin R Dave appears for the Applicant.

We direct the Liquidator to remain present physically on the next date of hearing.

List for hearing on 13.10.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**